

**Disparity in essential Commodities  
Quota of Urban and Rural Areas**

7881. SHRI JITENDRA PRASAD:  
Will the Minister of CIVIL SUPPLIES  
be pleased to state:

(a) the reasons for the disparities in the per capita quota of sugar, wheat, rice and other essential commodities distributed through the fair price shops in rural and urban areas; and

(b) the steps taken or proposed to be taken to remove such disparities?

THE DEPUTY MINISTER IN THE  
MINISTRY OF CIVIL SUPPLIES  
(SHRI BRAJA MOHAN MOHANTY):  
(a) and (b). Distribution of sugar, wheat, rice and other essential commodities through fair price shops within a State is the responsibility of the respective State Governments. However, on the basis of reports received from various States/Union Territories, it is observed that in most of the States/Union Territories, there is no disparity in the per capita quota of rice, wheat and sugar, etc. distributed through fair price shops in the rural and urban areas. There are, however, some variations in the per capita quota of commodities being supplied in urban and rural areas in some States which has been necessitated due to consumption/demand patterns.

**Central School Building at Gole  
Market, New Delhi**

7882. SHRI UTTAMBHAI H. PATEL:  
Will the Minister of EDUCATION AND  
SOCIAL WELFARE be pleased to  
state:

(a) when the building of the Central School in Gole Market, New Delhi will be completed;

(b) how much amount has been sanctioned for the construction and how much amount has been spent out of that amount and who are the contractors for such construction; and

(c) whether Government propose to have a library and sports courtyard in the school?

THE MINISTER OF EDUCATION  
AND SOCIAL WELFARE (SHRI S. B.  
CHAVAN): (a) The date stipulated by the CPWD for completion of the building for Kendriya Vidyalaya, Gole Market, New Delhi, is the 9th May, 1981. The precise date by which the construction of this building will actually be completed cannot be indicated at present.

(b) An amount of Rs. 51.23 lakhs has been sanctioned for construction of this Vidyalaya Building. Out of this, the CPWD have reported an expenditure of Rs. 38.33 lakhs as on 31-3-1981. M/s N.R. Aggarwal & Sons are the contractors for this work.

(c) The plan provides for a library and play grounds.

**Change in Syllabus of Two-year Post  
Graduate Course in Commerce of  
Delhi University**

7883. DR. A. KALANIDHI: Will the  
Minister of EDUCATION AND SO-  
CIAL WELFARE be pleased to state:

(a) whether the University of Delhi is considering any proposal to change or modify the syllabus for the two-year Post Graduate Course in Commerce from the year 1981;

(b) if so, the details thereof;

(c) whether it is a fact that there are 4 papers of Economics out of a total of 8 papers in the M.Com. (Previous) course; if so, the reasons therefor; and

(d) whether the above aspect would be taken into consideration while changing or modifying the syllabus?

THE MINISTER OF EDUCATION  
AND SOCIAL WELFARE (SHRI S. B.  
CHAVAN): (a) and (b). The Univer-  
sity proposes to restructure the sylla-  
bus for the two-year post-graduate  
course in Commerce (M.Com.) from  
1982-83. It has accordingly appointed

a Committee for the purpose which has yet to submit its Report.

(c) Yes, Sir; for the reason that economic analysis is considered an essential part of education for business and has direct relevance to optimisation in business decisions, business forecasting, investment appraisal and security analysis etc.

(d) All aspects will be taken into consideration by the University while taking a decision on the recommendations of the Committee.

#### Review of the Functioning of DDA

7884. SHRI RAM VILAS PASWAN: Will the Minister of WORKS AND HOUSING be pleased to state:

(a) whether at any stage, a review of the functioning of DDA was made by any independent body with a view to seeing how far the Authority has been able to achieve the objectives for which it was set up under the DDA Act and the extent to which it has been able to cope with the rapid growth of the capital;

(b) if so, when and with what result; and

(c) the action taken by the Government thereon?

THE MINISTER OF PARLIAMENTARY AFFAIRS, WORKS AND HOUSING (SHRI BHISHMA NARAIN SINGH): (a) Yes, Sir.

(a) and (c). In pursuance of the recommendations of the Public Accounts Committee, Government of India set up in June, 1974, a Committee of Experts for assessing the work done by the Delhi Development Authority and to find out how far it had achieved the objectives for which it was set up. The Committee submitted its report to the Government on 31-3-1975. To consider and examine various recommendations/conclusions contained in the report, an Empowered Committee was set up by the Government in October 1975 which took final decisions on the recommendations con-

of Experts and submitted its report on 20-5-1976. The Government accepted the decisions of the Empowered Committee and communicated the same to various implementing agencies.

While the various decisions were under implementation, the new Government which was formed in March, 1977, set up a Committee of Experts (known as Baveja Committee) in October, 1977 for examining, in depth, the working of the Delhi Development Authority. The Committee submitted its report on 6th June, 1978. In view of the appointment of the Baveja Committee, the implementation of the final decisions of the earlier Committee of Experts appointed in 1974 was kept in abeyance. To consider and examine the observations/recommendations of the Baveja Committee, an Empowered Committee was set up in June, 1978 which took final decisions on the various observations / recommendations contained in the Report of the Baveja Committee. The Empowered Committee submitted its report to the Government on 20-8-1978. The final decisions contained in the report of the Empowered Committee, with suitable modifications, were communicated to the implementing agencies in Delhi on 2-1-79.

On a communication having been received from Delhi Administration in June, 1980 in regard to the difficulties in implementation of the decisions communicated on 2-1-1979, the matter is under correspondence with the Delhi Administration|Delhi Development Authority.

#### Solution to Housing Problems

7885. PROF. AJIT KUMAR MEHTA: Will the Minister of WORKS AND HOUSING be pleased to state:

(a) whether it is a fact that housing problem will be solved to a great extent if a scheme like the General Insurance Scheme for the Central Government Employees is introduced as